

National Company Law Tribunal  
Allahabad Bench  
Allahabad

91(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: M/s Anuradha Aslam Ansari

Vs.

Aslam Carpets Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

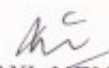
2.


Order Dated 08.12.2016

CP No. 91(ND)/2015 Anuradha Ansari v/s Aslam Carpet Ltd & Ors

Time is extended for filing proof of sending notice to respondent till 03.01.2017,  
failing which default order will be passed.

List the matter on 3.01.2017.

  
V.S.R. AVADHANI, MEMBER-JUDICIAL

  
H.P. CHATURVEDI, MEMBER-JUDICIAL